

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 25.03.2022 (FRIDAY)**

**COURT – II (VIRTUAL MODE)**

**01:00 PM**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 951 of 2021	Santanu T. Ray, resolution Professional of Zicom SAAS Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Ors.	Udit Kishah Amar Dave Anup Jain Udit Gupta	R. Sudhinder Ekta Bhasin Nikhil Kr. Singh-R1 Nishit Dhruva Prakash Shinde-R2-4

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**